

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:422  
ANSWERED ON:23.11.2006  
SCHOLARSHIP TO SCs AND OBCs  
Badiga Shri Ramakrishna

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details of Central assistance allocated and released under Pre and Post Matric Scholarship Schemes for the Scheduled Castes(SCs) and Other Backward Classes (OBCs) students during each of the last three years and the current year, State/Union Territory-wise ;
- (b) the amount of scholarship provided to them and the number of students benefited during the said period, State/UT-wise;
- (c) the annual income limit to make SCs and OBCs eligible to get the scholarship;
- (d) whether the Government has received any representations for increasing the income limit for award of scholarship under the schemes;
- (e) if so, the details thereof; and
- (f) the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) & (b) Central assistance is not allocated State/Union Territory-wise. The break- up of Central assistance released and number of beneficiaries during the last three years is given in Annexure I.
- ( c) There is an income ceiling of Rs. One lakh for Scheduled Caste students under Post Matric Scholarship. For Other Backward Classes students, the income ceiling limit is Rs. 44,500/- under the Post as well as Pre-matric Scholarship Scheme. In the case of Pre-matric Scholarships for Children of those engaged in Unclean Occupations there is no income ceiling.
- ( d) to ( f) One representation has been received in the month of October, 2006 for increasing the income limit for SC students only.